

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 37
C.P.(IB)/33(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Ambica Auxiliaries Pvt Ltd
V/s
Jay Gegeev Processors Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 13.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :

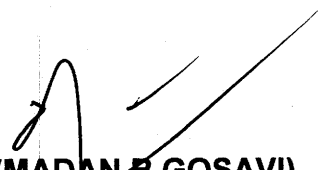
ORDER

No one appeared for Operational Creditor. Notice to Corporate Debtor has not been served as no affidavit of service of notice is filed. We direct Operational Creditor to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 31.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)